


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.15/BB/2018		For filing additional Information raised by registry	Rule - 6	M/s Cotmac Electronics Pvt Ltd., Vs M/s S.M.P India Ltd.,

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	RS Ritesh R. Mahajan 9822209429	PCS For operational creditor	

ORDER

PCS for Petitioner Company is present. He informed the Tribunal that, demand notice was served on Corporate Debtor. Sri Muniswamy Gowdah.S filed vakalath for Corporate Debtor. He has received copy of petition alongwith annexure. ~~There to~~ for filing objections, list it on 16/02/2018.


Member (T)


Member (J)